

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 22

CA No. 194/22, 195/22
And
CP No. 72/Chd/Hry/2022
Under Section 271, CA 2013
(Impleadment)

In the matter of:

Mrs. Babli

...Petitioner

Vs

HLVED Industries Pvt. Ltd.

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 29.11.2023.

Sd/-
Court Officer

November 2, 2023
Mukta